

**SUPREME COURT OF INDIA**

**NOTICE**

50. SLP(C) No.-16306-/2017  
IV-B

SHIV CHARAN AND ORS. DEVENDRA SINGH

Versus

THE STATE OF HARYANA  
AND ORS.

{FRESH}

FOR ADMISSION

TAKE NOTICE THAT THE ABOVE MENTIONED MATTER WILL BE LISTED TODAY THE 4TH JULY, 2017 (TUESDAY) AS ITEM NO. 50 INSTEAD OF EARLIER SLP(C) NO. 16328/2017 IN COURT NO. 10 BEFORE THE BENCH COMPRISING HON'BLE ARUN MISHRA AND HON'BLE AMITAVA ROY, JJ.

DATED THIS THE 4TH DAY OF JULY, 2017.

ADDITIONAL REGISTRAR (DEU)